

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 9**

**C.P. (IB)/634(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES:    R T ADVISORY SERVICES LLP V/s  
   SARDESAI ENGINEERING PRIVATE  
   LIMITED

Section 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Mr. Aman Kacheria a/w Mr. Rishabh Dhanuka, Ld. Counsel for the Petitioner present.
2. The matter was heard previously and was placed today only to take written submissions on record.
3. Both sides have filed written submissions and the same are taken on record.
4. **Reserved for orders.**

Sd/-  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**